

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 1305
TO BE ANSWERED ON 07.12.2015

Adoption of Varying Periods

1305. SHRI GAJANAN KIRTIKAR:
SHRI NARANBHAI KACHHADIYA:
SHRI SUDHEER GUPTA:
KUNWAR HARIBANSH SINGH:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Universities across the country adopt varying span periods within which a student is allowed to complete a programme in order to qualify for a degree in the country;
- (b) if so, the details thereof;
- (c) whether University Grants Commission (UGC) has constituted an expert Committee to consider the issue;
- (d) if so, whether the Committee has submitted its recommendations;
- (e) if so, the details thereof; and
- (f) the action taken by the Government on the recommendations of the Committee?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (f): In view of Order dated 27th November, 2014 of the High Court of Delhi in Letter Patent Appeal (LPA) 401 of 2014, the University Grants Commission was requested to lay down a policy guideline to be followed by the universities in the matter of the need for having a span period for completing the courses/ programmes being offered by the universities.

The UGC has informed that based on the recommendations of an Expert Committee it has framed guidelines on determination of a uniform span period within which a student may be allowed to qualify for a degree. These guidelines are available at http://www.ugc.ac.in/pdfnews/2980373_Guidelines-for-uniform-span.pdf .

The UGC has written to universities requesting them to implement the guidelines to bring about uniformity in the span period of degrees awarded by various universities across the country.
